# GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

#### LOK SABHA

### **UNSTARRED QUESTION NO. 3914**

## TO BE ANSWERED ON FRIDAY, THE 24.03.2023

# **Appointment of Retired Supreme Court Judges**

#### 3914. SHRIMATI MALA ROY:

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a number of retired Supreme Court Judges have been appointed/nominated by the Government in various positions during the last five years; and
- (b) if so, the details of Constitutional and other positions given to them during the said period, position-wise?

#### **ANSWER**

### MINISTER OF LAW AND JUSTICE

### (SHRI KIREN RIJIJU)

(a) to (b): Department of Justice is concerned with the service conditions of the sitting Judges of the High Courts/Supreme Court only. Appointments of retired Supreme Court Judges to various Constitutional posts, Commissions, Tribunals etc. are made by different Ministries/Departments as per relevant rules. Therefore, the information is not centrally maintained.

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